

ITEM NO.1

COURT NO.4

SECTION II

**S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS**

Criminal Appeal No(s).1263/2018

ANIL KUMAR

Appellant(s)

VERSUS

THE STATE OF UTTAR PRADESH

Respondent(s)

(IA No. 87405/2022 - GRANT OF BAIL)

Date : 22-07-2022 These matters were called on for hearing today.

**CORAM : HON'BLE DR. JUSTICE D.Y. CHANDRACHUD
HON'BLE MR. JUSTICE A.S. BOPANNA**

**For Appellant(s) Mr. Set Niket, Adv.
Ms. Priyanjali Singh, AOR**

For Respondent(s) Mr. Sarvesh Singh Baghel, AOR

**UPON hearing the counsel the Court made the following
O R D E R**

List the application for bail on 29 July 2022.

**(SANJAY KUMAR-I)
DEPUTY REGISTRAR**

**(SAROJ KUMARI GAUR)
COURT MASTER**